

**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

**NOTIFICATION**

**No. HCM.II/326/2013/1130**

**Dated 25<sup>th</sup> April, 2014**

In exercise of the powers conferred under section 9 (3) of the Code of Criminal procedure, 1973, the High Court of Meghalaya confers powers of Additional Sessions Judge on the following Grade – I Judicial Officers of the State, in addition to their duties as Additional District Judge.:-

- 1. *Shri. Noor – Ain – Khan.***
- 2. *Smti. Belma Mawrie.***
- 3. *Smti. Gasalynn Rani.***

**By Order,**

**REGISTRAR GENERAL**